

1. Inter-state and intra-state movement of all trucks and other goods/carrier vehicles with one driver and one additional person is allowed as long as the driver is carrying a valid driver's license irrespective of the nature of cargo, whether essential or otherwise. No further permit or approval would be required. Hence, no further permit is required for trucks to enter in Itanagar Capital Region carrying essential and non essential food commodities.
2. These empty trucks/goods carriers are also allowed to operate while on way to pick up goods, or returning after completing a delivery. Hence, there is no cause to stop empty trucks provided they have valid documents such as driving license and road permit and no extra people are on board etc.

The lockdown enforcing authorities, therefore, are required to allow these trucks and other goods/carrier vehicles of essential and non essential food commodities and other essential services vehicles with one driver and one additional person to enter Itanagar Capital Region as directed above subject to compliance of following SoPs and lockdown protocol of COVID-19 that the driver and helper have:

- a. To maintain social distancing
- b. To maintain personal hygiene and hand washing/sanitizing themselves before entering the check-gates.
- c. To put on mask before meeting other people at checkgates.
- d. To get the vehicle sanitized at the checkgates before entry.
- e. To undergo thermal scanning and follow other advices of medical team at the checkgates without excessive delay in entry.

Further, the OC PS Banderdewa/Hollongi checkgates are directed to spray and disinfect the vehicles before crossing the checkgates and ensure that they return and cross the checkgates immediately after unloading of items. The mobile numbers of drivers be taken/noted for tracing their movements inside the innerline.

The Superintendent of Police, Itanagar, ADM cum CEO, Itanagar and all the Magistrates are enjoined upon to enforce this order in letter and spirit.



Memo No. DM/ICC/DDMA-01/2020

Copy for information to:-

1. The Secretary to HCM, Govt. of Arunachal Pradesh.
2. The SPA to Hon'ble Minister (Home), Govt. of Arunachal Pradesh.
3. The US to CS, Govt. of Arunachal Pradesh.
4. The Commissioner (Home), Govt. of Arunachal Pradesh.
5. The Commissioner (Planning), Govt. of Arunachal Pradesh.
6. The DGP, Govt. of Arunachal Pradesh.

Sd/-

[Komkar Dulom]

District Magistrate

Itanagar Capital Region

Itanagar

Dated, Itanagar the 13th April'2020